

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 30 OF 2015

Dated: 31st October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Shendra Green Energy Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Maharashtra Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aamir Zaffar Khan for
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Nikita Choukse for R-2

ORDER

At the request of the learned counsel for the appellant, the matter is
adjourned to **18.12.2017.**

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt